

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. 378

TO BE ANSWERED ON FRIDAY, THE 03RD FEBRUARY, 2023

Grants for Infrastructural Development for Judiciary

378. SHRI RAMALINGAM S. :

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of the projects completed/ongoing under Centrally Sponsored scheme for the development of Infrastructure facilities for Judiciary during the last three years, State-wise;
- (b) the details related to the grants given under Centrally Sponsored scheme for the development of Infrastructure facilities for Judiciary in the States including Tamil Nadu during the last five years, State/UT-wise; and
- (c) the subsequent actions taken/being taken by the Government on the proposal of National Judicial Infrastructure Authority of India in this regard?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a) & (b): As per information made available on Nyaya Vikas portal 02, the details of the projects completed/ongoing under Centrally Sponsored scheme for the development of Infrastructure facilities for Judiciary during the last three years, state-wise is at Annexure-I. The details related to the grants given under Centrally Sponsored scheme for the development of Infrastructure facilities for

Judiciary in the States including Tamil Nadu during the last five years, State/UT-wise is at Annexure-II.

(c): The proposal for setting up of National Judicial Infrastructure Authority of India (NJIAI) was discussed in the conference of Chief Ministers and Chief Justices held in New Delhi on 30.04.2022, wherein it was resolved not to set up the National Body, and instead it was agreed to form a Committee for Judicial Infrastructure at the State Level in which the Chief Minister of State and Chief Justice of the High Court would be having their nominee and would be working in close coordination.

**STATEMENT REFERRED TO IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTION
NO. 378 FOR REPLY ON 03.02.2023.**

Sl. No.	States & Uts	Court Halls Completed			Court Halls Ongoing
		2020-21	2021-22	2022-23*	As on 31.01.2023
1	A&N Islands	0	0	0	0
2	Andhra Pradesh	0	3	32	99
3	Arunachal Pradesh	0	0	0	2
4	Assam	0	0	17	99
5	Bihar	24	31	8	86
6	Chandigarh	0	0	0	1
7	Chhattisgarh	18	8	6	25
8	D&N Haveli	0	0	0	0
9	Daman and Diu	0	0	0	3
10	Delhi	24	0	141	50
11	Goa	0	0	0	28
12	Gujarat	0	0	2	140
13	Haryana	8	14	0	75
14	Himachal Pradesh	0	3	0	14
15	Jammu and Kashmir	1	0	0	46
16	Jharkhand	0	0	0	0
17	Karnataka	65	87	51	144
18	Kerala	15	0	18	46
19	Ladakh	0	0	0	0
20	Lakshadweep	0	0	0	0
21	Madhya Pradesh	34	22	8	412
22	Maharashtra	0	0	0	601
23	Manipur	0	0	0	5
24	Meghalaya	0	0	0	30
25	Mizoram	0	0	0	26
26	Nagaland	0	0	0	12
27	Odisha	35	51	0	53
28	Puducherry	7	0	0	0
29	Punjab	7	0	0	72
30	Rajasthan	43	15	6	194
31	Sikkim	0	0	1	0
32	Tamil Nadu	50	8	35	0
33	Telangana	12	12	0	45
34	Tripura	0	10	0	22
35	Uttar Pradesh	0	150	10	289
36	Uttarakhand	0	6	0	70
37	West Bengal	0	0	0	91
TOTAL		343	420	335	2780

As on 31.01.2023

STATEMENT REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION
NO. 378 FOR REPLY ON 03.02.2023.

(Rs. in lakh)

Sl. No.	States	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23*	Total
1	Andhra Pradesh	0.00	1000.00	2000.00	1028.00	0.00	0.00	4028.00
2	Bihar	4290.00	6204.00	8762.00	6572.00	0.00	0.00	25828.00
3	Chhattisgarh	0.00	1968.00	1983.00	784.00	0.00	6000.00	10735.00
4	Goa	0.00	315.00	406.00	380.00	320.00	2500.00	3921.00
5	Gujarat	5000.00	1502.00	1649.00	1350.40	0.00	0.00	9501.40
6	Haryana	1500.00	1191.00	1406.00	2200.00	0.00	0.00	6297.00
7	Himachal Pradesh	0.00	408	572	550	0.00	0.00	1530.00
8	Jammu & Kashmir	1000.00	1901.00	1500.00	0.00	0.00	0.00	4401.00
9	Jharkhand	5000	959	1374	905	600	1250.00	10088.00
10	Karnataka	5000.00	3812.00	4404.00	2972.00	2700.00	8201.00	27089.00
11	Kerala	2500.00	3082.00	1582.00	1300.00	5000.00	0.00	13464.00
12	Madhya Pradesh	5000.00	7942.00	6690.00	4560.00	5500.00	12500.00	42192.00
13	Maharashtra	5000.00	1058.00	6109.00	2311.00	1800.00	10000.00	26278.00
14	Odisha	0.00	2250.00	3569.00	0.00	0.00	0.00	5819.00
15	Punjab	5000.00	2647.00	3978.00	1647.60	1650.00	1250.00	16172.60
16	Rajasthan	1734.00	1741.00	6421.00	2990.00	4150.00	7166.00	24202.00
17	Tamilnadu	0.00	609.00	3871.00	1817.00	3566.00	13385.00	23248.00
18	Telangana	0.00	1000.00	565.00	1600.00	0.00	0.00	3165.00
19	Uttarakhand	2500.00	2202.00	2850.00	586.00	8000.00	0.00	16138.00
20	UttarPradesh	7500.00	12806.00	16966.00	11100.00	21900.00	0.00	70272.00
21	West Bengal	1734.00	3522.00	6143.00	3107.00	0.00	0.00	14506.00
	Total	52758.00	58119.00	82800.00	47760.00	55186.00	62252.00	358875.00
	North-Eastern States							
1	Arunachal Pradesh	0.00	0.00	269.00	500.00	409.00	3238.00	4416.00
2	Assam	2000.00	3209.00	3654.00	2500.00	2740.00	0.00	14103.00
3	Manipur	0.00	887.00	966.00	500.00	0.00	1285.25	3638.25
4	Meghalaya	863.00	1482.00	2285.00	771.00	2802.00	5000.00	13203.00
5	Mizoram	2000.00	594.00	524.00	500.00	950.00	0.00	4568.00
6	Nagaland	2000.00	321.00	342.00	500.00	1327.00	0.00	4490.00
7	Sikkim	0.00	257.00	278.00	295.00	0.00	0.00	830.00
8	Tripura	0.00	0.00	1882.00	774.00	0.00	0.00	2656.00
	Total	6863	6750	10200	6340	8228	9523.25	47904.25
	Union Territories							
1	A&N Islands	0.00	131.00	16.79	35.36	0.84	0.00	183.99
2	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3	D&N Haveili	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5	Delhi	2500.00	0.00	4852.21	4500.00	3000.00	0.00	14852.21
6	Jammu & Kashmir				664.64	2000.00	1260.00	3924.64

7	Ladakh				0.00	0.00	0.00	0.00
8	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Puducherry	0.00	0.00	331.00	0.00	0.00	955.25	1286.25
	Total	2500	131	5200	5200	5000.838	2215.25	20247.09
	Grant Total	62121.00	65000.00	98200.00	59300.00	68414.84	73990.50	427026.34

*As on 01.02.2023